

DIVISION BENCH

P-112

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/173(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	UCO BANK VS GOPAL PODDAR
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Santosh Kumar Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]  
  
Mr. Tapas Kumar Das, Adv. ] For the Guarantor

**ORDER**

1. Ld.Counsel on both sides present.
2. Heard. **Reserved for orders.**

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**